

**F.No.01(01)/Roster/CESTAT/2017**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi – 66**

Dated: 01.03.2017

**ORDER NO. 28 of 2017**

Hon'ble President is pleased to order the following sitting commencing from **27.03.2017 to 07.04.2017 or till further orders, whichever is earlier, for CESTAT Ahmedabad** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Dr. D. M. Mishra and Hon'ble Sh. Ashok K. Arya, Member (Technical)	From 27.03.2017 to 07.04.2017	All Division Bench matters

NB

1. Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

**By Order**



**(A. Mohan Kumar) 1/3**  
**Registrar**

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**Deputy Registrar**